प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in इ-मेल email: <u>helpdoc@rbi.org.in</u>

February 20, 2018

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

Cancellation of Certificate of Registration of 6 NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

Sr.	Name of the	Office	CoR No.	Issued On	Cancellation
No.	Company	Address			Order Date
1	M/s Sujala Commercial	60, Metcalfe Street, Kolkata	05.01818	April 13,	December
	Ltd.	– 700013		1998	19, 2017
2	M/s Alchemist Capital	SCO 52-53, Sector 9-D,	N.06.00580	March 04,	December
	Limited	Chandigarh – 160009		2009	19, 2017
3	M/s Lyton Consultancy	4A, Ganpat Bagla Road,	05.00281	February 19,	December
	Pvt. Ltd.	Kolkata – 700007		1998	29, 2017
4	M/s Goel Cottex	11, Pollock Street, 6 th	05.01712	April 24,	December
	Limited (Presently M/s	Floor, Kolkata – 700001		1998	29, 2017
	PLG Plast Ltd)				
5	M/s J.J. Investment	113, N. S. Road, 4 th Floor,	B.05.03822	October 21,	December
	Counsel Private Ltd.	Burra Bazar, Kolkata –		2003	29, 2017
		700001			
6	M/s Kuldip Finance	10, Parwana Market, Garha	A-06.00233	September	December
	Limited	Road, Jalandhar – 144001		19, 2007	29, 2017

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

Press Release : 2017-2018/2247 Assistant Adviser